

munist Party of India dated January 2, 1970, regarding the atrocities committed by the Central Reserve Police in Sukakulam District of (Andhra Pradesh) in the name of suppressing the Naxalite movement;

(b) if so, whether his Ministry has taken up the matter with the Government of Andhra Pradesh for putting a stop to such atrocities; and

(c) whether the Central Government have conducted any investigations in this regard and whether Government propose to institute a judicial enquiry into the matter?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) Yes Sir.

(b) The State Government have reported that the allegations are baseless.

(c) No Sir.

EXCAVATION WORK IN CHANDIGARH

*79. SHRI BABUBHAI M. CHINAI : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state whether there is any proposal under the consideration of the Archaeological Survey of India to undertake excavation work in Chandigarh where the Harappan culture has recently been discovered?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIMATI JAHANARA JAIPAL SINGH) : At the present stage the Archaeological Survey of India has no proposal to undertake excavation at Chandigarh. The Survey, however, had advised the Department of Ancient Indian Culture and Archaeology, University of Punjab, to undertake exploration of the unbuilt area at the back of the site of discovery for which the survey can extend technical assistance.

TEMPLES IN PONDICHERRY

*80. SHRI THILLAI VILLALAN :
SHRI G. P. SOMASUNDARAM :
SHRI KANCHI KALYANA SUN-
DARAM :
SHRI S. SIVAPRAKASAM :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether Government have any proposal to enact a Central legislation for the

purpose of protection and administration of temples in the Union Territory of Pondicherry; and

(b) if so, what are the details of the proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIMATI JAHANARA JAIPAL SINGH) : (a) to (b) : The Ancient Monuments and Archaeological Sites and Remains Act 1958 was extended to the territory of Pondicherry with effect from the 1st October, 1963. Eight monuments were taken over *de facto* and protected by the Archaeological Survey of India. Five of these are temples.

PAK AND CHINESE SPIES

*81. SARDAR GURCHARAN SINGH TOHRA :

SARDAR NARINDAR SINGH BRAR :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Pak and Chinese spies are active in different parts of the Country;

(b) if so, the details thereof;

(c) the names of the places from where the Pak and Chinese spies have been arrested during the last six months; and

(d) the steps taken by the Union Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) The Government have no such information.

(b) Does not arise.

(c) A statement is laid on the Table of the house. (See below).

(d) Vigilance is maintained by all concerned agencies of the Government to detect and curb such activities.

Statement, based on information received from State Governments/Union Territories, laid on the Table of the House, showing places from where suspected Pak Chinese spies were arrested during last six months.